

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 02-08-2017
Time: 12 Noon

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.45 of 2017(SZ)	Thenkeeranur Vivasayigal Nala Sangam Rep.,by its Secretary G.Srinivasan, Villupuram District Vs The Union of India Rep.,by its Secretary to Government, Ministry of Environment and Forest, New Delhi and 9 others	M/s.Taaur's Associates S.Kamalesh Kannan S.Sai Sathya Jith Counsel for Applicant Mr.Syed Nurullah Sheriff for R1 M/s.M.K.Subrmanian & P.Velmani for R2 & R3 M/s. P.T.Ramkumar for R4 to R6 Mrs.H.Yasmeen Ali for R7 Mr.E.Manoharan & V.Malarkodi for R8 to R10	For Reply of R1 to R3, R8 to R10
2	Application No.59 of 2017 (SZ)	Devi Social & Educational Foundation Rep.,by its Managing Trustee Vadapalani, Chennai Vs Director General of Hydrocarbons Noida and 8 others	M/s. Kaushik N Sharma, J.Jeya Sabare Eswaran & K.Usha Counsel for Applicant Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. M.K.Subramanian E.Manoharan & P.Velmani for R4 and R9 Mrs. H.Yasmeen Ali for R5 M/s.D.S.Ekambaram & P.Jayalakshmi for R6 M/s. J.C.Durai Raj, A.Kalaiazhagan,G.Balaji	For Reply of R4,R7 to R9

			Venkateswaran for R7 M/s. King & Patridge M.Vijayan M.Kumaresan for R8	
3	Application No.60 of 2017 (SZ)	M/s.Pudukottai District Vadaku Neduvasal Pakuthi Pasana Vivasaigal Nala Sangam Rep.,by its President, Mr.M.Selvaraj Pudukottai District Vs The Secretary Ministry of Petroleum and Natural Gas Government of India, New Delhi and 8 others	M/s.Vaiko, G.Devadoss & R.Senthilselvan Counsel for Applicant Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. King & Patridge M.Vijayan M.Kumaresan for R4 M/s. J.C.Durai Raj, A.Kalaiazhagan,G.Balaji Venkateswaran for R5 M/s.M.K.Subramanian for R6,R7 M/s. H.Yasmeen Ali for R8 M/s.E.Manoharan for R9	For Reply of R4 to R7 &R9
4	Application No. 73 of 2017(SZ)	A.Jayakanthan Cuddalore District Vs M/s. Oil and Natural Gas Corporation Limited, Rep.by its Chairman Cum Managing Director, New Delhi and 7 others	S.Lakshmi D.M.Precilla Jenifer Counsel for Applicant M/s. M/s. King & Patridge for R1 M/s. Giridhar & Sai for R2 M/s. G.M.Syed Nurullah Sheriff for R3 M/s.M.K.Subramanian P.Velmani for R4,R5 Smt. Yasmeen Ali for R6 & R7 Mr.E.Manoharan for R8	Reply of R1 to R4, R5 & R8
5	Application No. 97 of 2017 (SZ)	R.Govindarasu Thanikachalam Nagar Vs Omega Granites Pvt.Ltd., Rep.,by its Chairman, Namakkal District and 2 others	M/s. Gautham S.Raman Maithreyi Canthaswamy Sharma Counsel for Applicant M/s. Sanjeevi for R1 Mrs. H.Yasmeen Ali for R2 M/s. E.Manoharan M.K.Subramanian P.Velmani for R3	MoA & Reply of R1 (Return) Reply of R3 Rejoinder if any

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar